

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C. P. No.02/(MAH)/2012  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE PARTIES: Shri Naresh Shah

V/s.  
M/s. Larsen & Toubro Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

	Mr. Shubha R. Mulakatte (MULAKATTE) Adv for Resp. No. 1 CET.	Advocate	
--	---	----------	--

**Order**

**CP. No. 02/111A/CLB/MB/MAH/2012**

Respondents are called present. Petitioner is called absent. The Petitioner filed review application in the year 2015, though no review power was conferred upon Company Law Board.

However, the Petitioner being called absent, this application is dismissed for default.

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)